NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.484/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January 2018, 10.30 A.M.

Name of the Company		Balaji Tracom Pvt.LtdVs-Registrar of Companies, WB		
Under Section		252 (3)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.		Sherme, Adv	Peterione	
2.	Namah	Basu, Ad		18/0//2018

ORDER

Ld. Counsel for the appellant is present.

By our order dated 04/01/2018 it was reserved for order. But on perusal of the records it appears that report from the Registrar of Companies (ROC) is not received. So the case is again listed today. ROC is directed to file detail paragraphwise reply within 15 days. Thereafter rejoinder, if any, may be filed by the appellant.

List it on 28/02/2018.

(Jinan K.R.) Member (J)

Sd

(V.P.Singh) Member (J)